

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 83**  
TO BE ANSWERED ON 02<sup>nd</sup> February, 2024

**GROUP TERM INSURANCE SCHEME FOR CASUAL PAID LABOURERS**

83. SHRI VINOD KUMAR SONKAR:  
SHRI RAJA AMARESHWARA NAIK:  
SHRI BHOLA SINGH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has approved a proposal to launch a Group Term Insurance Scheme for Casual Paid Labourers (CPLs) engaged by Border Roads Organisation for the ongoing project works;
- (b) if so, the details thereof;
- (c) whether the scheme has provisions to provide the insured value of Rs. 10 lakh as an insurance in any kind of death to CPLs family or next of kin; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (d): Yes, Sir. The Government of India has given in-principle approval to launch a Group (Term) Insurance Scheme for Casual Paid Labourers (CPLs) engaged by Border Roads Organisation (BRO)/General Reserve Engineer Force (GREF) for its ongoing project works by assuring an insured value of Rs. 10 lakh only (Rupees Ten Lakh only) as an insurance in any kind of death to Casual Paid Labourers (CPLs) family/Next of Kin (NoK).

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